39,38

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 77 2017 In C.P. No. 19/397-398/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

Name of the Company:

Rajkumar Dindayal Agrawal & Ors.

V/s.

Rohit Rajkumar Agarwal & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	DMESH VED	PCS	R 1 +0 3	Umah to Ved
2.	AR GOPTA 9 ASSOCIATES	Adv.	Petitioners	(PROP AR ALIPTA)

<u>ORDER</u>

Learned Advocate Ms. Neeta Pandit i/b A'R Gupta & Associates present for Original Petitioners. Learned PCS Mr. Umesh Ved present for Original Respondents no. 1 to 3.

At request of Learned Counsel for petitioner on the ground that Respondents have call for EOGM and there is need to file some more documents requested time for final hearing.

List the matter on 30.08.2017 for final hearing along with IA 77/2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of July, 2017.